GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE LOK SABHA UNSTARRED QUESTION NO. 4830 TO BE ANSWERED ON 23.03.2018

Pollution in Rivers

4830. SHRI SHIVKUMAR UDASI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of the rivers in the country which are marked as Polluted River by the Central Pollution Control Board (CPCB);

(b) whether the Government provides grants for clearing up of these rivers; and

(c) if so, the details of grants provided to states for the purpose during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) As per the report published by Central Pollution Control Board (CPCB) in February 2015, 302 polluted river stretches have been identified on 275 rivers based on Bio-chemical Oxygen Demand (BOD) levels, a key indicator of organic pollution. State-wise details of polluted river stretches are at Annexure-I.

(b) & (c) It is the responsibility of the State Governments/ concerned local bodies to set up proper facilities for collection, transportation and treatment of sewage for abatement of pollution of rivers. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the scheme of National River Conservation Plan (NRCP), on cost sharing basis between the Central & State Governments. NRCP {excluding Ganga and its tributaries, which are handled by Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR) from 01/08/2014 onwards} has so far covered polluted stretches of 32 rivers in 76 towns spread over 14 States in the country at a sanctioned cost of Rs. 4579.56 crore. and Central share of Rs. 2236.98 crore has been released to the State Governments for implementation of various pollution abatement schemes. Sewage treatment capacity of 2466.43 mld (million litres per day) has been created so far under the NRCP. State-wise details of funds released to various State Governments during the last three years and current year under NRCP are given at Annexure-II.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including STPs, in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs as well as Namami Gange programme of MoWR,RD&GR.

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Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 4830 to be answered on Friday, the 23rd March, 2018 on 'Pollution in Rivers'.

State-Wise Polluted River Stretches

S.No.	State Name	Stretch Identified	Number		
1	Andhra Pradesh	Godavari, Hundri, Krishna, Tungabhadra, Pennar, Kundu			
2	Assam	Mora Bharali, Barak, Beki, Bharalu, Bhogdoi, Boginadi, Brahamputra, Burhidihing, Deepar Bill, Dhansiri, Digboi, Disang, Jia Bharali, Jhanji, Kalong, Kapili, Kharsang, Kohora, Kundli, Kushiara, Manas, Pagldia, Panchnai, Ranga Nadi, Sankosh, Sonai,Subansiri, Kathakal			
3	Bihar	Ganga, Harbora, Manusmar, Ram Rekha, Sirsia			
4	Chhattisgarh	Hasdeo, Kelo, Kharoon, Mahanadi, Seonath			
5	Daman, Diu and Dadra Nagar Haveli	Damanganga			
6	Delhi	Yamuna			
7	Goa	Mandovi, Assonora, Bicholim, Chapora, Khandepar, Mapusa, Sal, Valvant	8		
8	Gujarat	Mahi, Narmada, Ambika, Amlakhadi, Anas, Balehwar Khadi, Bhadar, Damanganga, Kaveri, Khari, Kim, Kolak, Panam, Bhogavo, Dhadar, Purna, Sabarmati, Shedhi, Tapi, Triveni,	20		
9	Haryana	Ghaggar, Yamuna	2		
10	Himachal Pradesh	Beas, Tons, Sirsa, Swan, Sukhana, Suketi Khad, Binwa, Markanda	8		
11	Jammu & Kashmir	Banganga, Basanter, Chenab, Chunt Kol, Dewak, Gawkadal, Jhelam, Lidder, Tawi			
12	Jharkhand	Bokaro, Koel, Damodar, Jumar, Karo, Sankh, Subarnarekha, Koel	8		
13	Karnataka	Arkavathi, Bhadra, Bhima, Cauvery, Ghatprabha, Kabini, Kagina, Kali, Krishna, Lakshmantirtha, Malaprabha, Manjira, Shimsha, Tungabhadra, Tungha	15		
14	Kerala	Chitrapuzha, Kadambayar, Kallai, Karamana, Keecheri, Kuppam, Manimala, Neeleswaram, Periyar, Pullur, Puzhackal, Thirur, Uppala	13		
15	Madhya Pradesh	Banjar, Betwa, Bichia, Chambal, Chillar, Denwa, Gohad, Gour, Jammer, Kalisot, Khan, Kolar, Kshipra, Kunda, Malei, Narmada, Parvati, Shivna, Tapi, Tons, Wainganga	21		
16	Maharashtra	Wena, Wainganga, Godavari, Bhima, Krishna, Ulhas, Kundalika, Tapi, Girna, Panchganga, Nira, Bhatsa, Rangavali, Indrayani, Chandrabhaga, Vashisti, Mithi, Kanhan, Koyna, Amba, Amravati, Bindusara, Darna, Ghod, Gomai, Hiwara, Kan, Manjara, Mor, Morna, Mula, Mula- Mutha, Mutha, Panzara, Patalganga, Pawna, Pedhi, Pelhar, Penganga, Purna, Savitri, Sina, Surya, Urmodi, Vaitrana, Vel, Venna, Waghur, Wardha	49		

Total :			302		
29	West Bengal	Barakar, Churni, Damodar, Dwarakeshwar, Dwarka, Ganga, Jalangi, Kaljani, Kansi, Karola, Mahananda, Mathabhanga, Mayurkashi, Rupnarayan, Silabati, Teesta, Vindhadhari	17		
28	Uttarakhand	Bhela, Dhela, Suswa, Ganga, Kosi	5		
27	Uttar Pradesh	Betwa, Ghaghara, Gomti, Hindon, Kalinadi, Ramganga, Rapti, Rihand, Sai, Saryu, Ganga, Yamuna, Kosi	13		
26	Tripura	Gumti, Haora	2		
25	Telangana	Godavari, Krishna, Manjeera, Musi, Nakkavagu, Sabari, Maner			
24	Tamil Nadu	Bhavani, Cauvery, Palar, Sarabanga, Tambirapani, Thirumanimuthar, Vasista			
23	Sikkim	Dikchu, Maney Khola, Rangit, Ranichu, Teesta	5		
22	Rajasthan	Banas, Chambal, Chappi, Ghaggar, Kali Sindh, Parvati, Jawai, Ujad			
21	Punjab	Ghaggar, Satluj			
20	Odisha	Baitrani, Brahamani, Budhabalnaga, Daya, Kathajodi, Koel, Kuakhai, Mahanadi, Nagavalli, Rushikulya, Serua, Vansadhara			
19	Nagaland	Chathe, Dhansiri, Dzu			
18	Meghalaya	Bugi, Kynshi, Kyrhukhla, Lukha, Myntdu, Nonbah, Umkhrah, Umshyrpi, Umtrew, Wahblei			
17	Manipur	Barak, Imphal, Iril, Khuga, Khujairok, Lokchao, Maha, Manipur, Nambul, Sekmai, Thoubal, Wangjing			

Annexure-II referred to in reply to parts (b) & (c) of Lok Sabha Unstarred Question No. 4830 to be answered on Friday, the 23rd March, 2018 on 'Pollution in Rivers'.

Details of the funds released to the State Governments during the last three years and current year for pollution abatement of various rivers (excluding Ganga and its tributaries) under NRCP

					(Rs. in crore)	
SI. No.	State	River	2014-15	2015-16	2016-17	2017-18 (till 28.02.18)
1.	Gujarat	Sabarmati & Mindola	44.00	24.12	71.40	62.00
2.	Maharashtra	Mula Mutha		4.99	21.00	30.00
3.	Punjab	Ghaggar, Beas & Satluj	28.80	17.61		50.00
4.	Kerala	Pamba		5.00		
5.	Sikkim	Rani Chu		1.00	5.00	18.01
6.	Nagaland	Diphu & Dhansiri		10.00		5.00
7.	Odisha	Coastal Area (Puri)				1.99
8.	Goa	Sal				3.00
	Total		72.80	62.72	97.40	170.00